

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No. 02/2015
IA No. 329/KB/2017

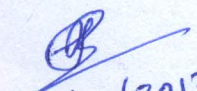
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name of the Company		Deepak Vegpro Pvt.Ltd. & Anr. -Vs- Shree Hari Agro Industries. Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

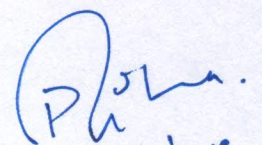
1) N.M. Sharma, Adv.
Ratnesh Kr. Cai, Adv.
Anunay Bose, Adv.
Srinjay Bhattacharya, Adv.

for the
petitioners


6/11/2017

2) Mr. Ratnanko Banerjee, Sr. Adv
Mrs. Manju Bhutera, Adv
Mr. P.K. Jewrajka, Adv
Ms. Pooja Jewrajka, Adv

Respondents


06/11/17.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

I.A. No. 329/KB/2017 has been filed by the petitioners pressing for restraining order against respondent no.1. Ld. Counsel for the respondents sought leave of the Court for filing reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the opposite parties.

Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List on 04/12/2017 for disposal of I.A.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)

02/11/17

Respondents

Mr. P.K. Tewari
Mr. P.K. Tewari
Mr. P.K. Tewari
Mr. P.K. Tewari